MUMBAI BENCH, MUMBAI

Company Petition No. 13/(MAH)/2012

CORAM:

T

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES:

Shri. Rajinder K Malhotra

V/s.

M/s. Vidyut Metallics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

S. No. NAME DESIGNATION SIGNATURE

30. Mr. ANKIT LOHIA.

Mr. Vishal Thaleur ill Argus Partners

Adv for Resp. No. 9

ORDER

C.P. No. 11 to 14/397-398/CLB/MB /2012

At request of the parties, list this matter for final hearing on 24.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).